

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2168  
TO BE ANSWERED ON 24<sup>th</sup> December, 2018**

**Exemptions for Differently Abled**

**2168. SHRI K. ASHOK KUMAR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Board of Secondary Education (CBSE) has proposed to provide specific exemptions to differently abled students in the board examinations in accordance with their needs;
- (b) whether it is also true that the CBSE is considering to shift to the online mode of examination for such children;
- (c) whether it is also true that the CBSE has prepared a comprehensive policy for addressing challenges faced by differently abled children; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(Dr. SATYA PAL SINGH)**

(a): Central Board of Secondary Education (CBSE) has informed that they have already issued instruction to their affiliated schools in the matter listing out the exemption/ concessions to be extended to persons with Benchmark Disabilities as per "The Rights of Persons with Disabilities(RPWD) Act, 2016".

(b): No, Madam.

(c) and (d): Yes, Madam. CBSE have issued guidelines/ instructions for exemptions / concessions to be extended to the differently abled candidates vide their Circular No. CBSE/ COORD/112233/2018 dated 26.9.2018, Corrigendum No. CBSE/COORD/2018/112233 dated 26.11.2018 and Notification No. CBSE/Coord./DS/2018 dated 05.11.2018. These Circulars/ Notification can be accessed on the CBSE website(<http://cbse.nic.in>)

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